

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 24th October, 2017

No.HC.VII-167 (Pt.-II)/2014/5108/A.### Shri Pranab Duara, Systems Officer, Gauhati High Court, Guwahati and Shri Raktim Baruah, Systems Officer, District Judiciary, Chirang are deputed as Resource Persons for the 2(two) days training programme on CIS for the District Court Staff of Nagaland, scheduled to be held on 31st October & 1st November, 2017 at the premises of High Court, Kohima Bench.

They will be entitled to TA & DA as admissible under the rules.

The Resource Persons are to proceed to attend the programme accordingly.

By order,
Sd/- Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-II)/2014/5109 - 5120/A dated 24.10.2017

Copy forwarded for information and necessary action to:

1. The Registrar (Vig. /Admn.), Gauhati High Court, Guwahati.
2. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The District & Sessions Judge, **Chirang, Kajalgaon**. She is requested to direct the Systems Officer to proceed accordingly.
4. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati
5. The Treasury Officer, Kamrup / Chirang.
6. The Systems Analyst, Gauhati High Court, Guwahati. He is also requested to upload the Notification in the official web site of the Gauhati High Court immediately.
7. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
8. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
10. Shri Pranab Duara, Systems Officer, Gauhati High Court, Guwahati
11. Shri Raktim Baruah, Systems Officer, District Judiciary, Chirang.
12. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

24.10.17
Registrar (Judicial)